

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 115**

**IA(I.B.C)/1274(CH)2024**

**And**

**CP (IB) No. 21/Chd/Pb/2022**

**IN THE MATTER OF:**

**Punjab National Bank**

...

**Petitioner**

**Versus**

**Sneh Lata Saluja**

...

**Respondent**

**Under Section: 95, 60(5), IBC 2016**

**Order delivered on 18.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 07.08.2024.

Sd/-  
**Court Officer**